

HIGH COURT OF MADRAS

NOTIFICATION CALLING FOR APPLICATIONS FOR EMPANELMENT AS ADVOCATE COMMISSIONER

Applications are invited from Members of the Bar for being empanelled as Advocate Commissioners.

The proposed panel will consist of two categories:-

- Advocates, who have completed 10 to 19 years of practice and
- Advocates, who have completed below 10 years of practice.

Pursuant to the earlier notification dated 17.3.2015, few Advocates have applied. With a view to give wider publicity and obtain adequate details, it has been decided to issue this notification.

All Advocates, who are desirous of being empanelled, including those who have already submitted their applications, are now required to apply afresh.

- The last date for submission of applications is 31.07.2015 by 5.45 pm. Before the Tapal Section, High Court Madras.
- Applications received beyond the cut of date will not be considered.
- Incomplete applications are liable to be rejected.

The application can be downloaded from the official website of the High Court www.hcmadras.tn.nic.in

HIGH COURT OF MADRAS
CHENNAI-600 104.
Date:

Sd/-
REGISTRAR(JUDICIAL)

Application for Empanelment of Advocate Commissioners

**Passport Photo
to be fixed**

1. Name of the Advocate :
2. Age and Date of Birth :
3. Office Address :
4. Residential Address :
5. Email :
6. Mobile No :
7. Enrollment Number with date
(Photocopy of the Bar Council enrollment
Certificate to be enclosed) :
8. Are you a member of any Association of Lawyers?
If so, give details :
9. Number of years of practice (or Judicial Service)
and in which Court? :
10. Have you specialized in any field of Law?
If so, give details :
11. Are you involved in any criminal case/Bar Council
proceedings/adverse remark in any Court or Court
related proceedings?
If so, a copy of proceeding to be enclosed :
12. Previous experience with details :
13. Any Other particulars, if any :

Signature